

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 264 OF 2020

Indus Petrochem Ltd.

..... Petitioner

V e r s u s

The Mormugao Port Trust & Ors.

..... Respondents

Mr. A. Gosavi, Advocate for the Petitioner.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 13th October, 2020

P.C.

1. At the request of Mr. Gosavi, learned Counsel for the petitioner, we adjourn this matter to 21.10.2020 in order to enable him to take instructions as to whether the petitioners will be willing to pay/deposit a portion of arrears of leased rent in order to show their bonafides.

2. Stand over to 21.10.2020.

M. S. JAWALKAR

M. S. SONAK, J.

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